

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6038
ANSWERED ON:30.04.2015
IRREGULARITIES UNDER PENSION SCHEMES
Singh Shri Bharat

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether a large number of cases related to alleged irregularity under various pension schemes have come to the notice of the Government during the last three years and current year;
- (b) if so, the details thereof, State /UT wise; and
- (c) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) & (c) No incidents of large number of cases of alleged irregularity under the pension schemes of National Social Assistance Programme (NSAP) have come to the notice of Government during the last three years and the current year. Identification of beneficiaries, sanction and disbursement of pension under the schemes is done by the State / UT Governments. The States Governments have already been directed to complete the digitization of data of all the beneficiaries under National Social Assistance Programme. Moreover, any grievances or complaints received in respect of implementation of schemes under NSAP are forwarded to the concerned State Governments for appropriate action.